

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 285/GT/2020

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-III (1000 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petition No. 402/GT/2020

Subject : Petition for approval of Vindhyachal STPS Stage-III (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

Date of Hearing : **4.1.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh K. Srivastava, Advocate, NTPC
Shri Tushar Srivastava, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri Nihal Bharadwaj, Advocate, NTPC
Shri Harsh Vardhana, NTPC
Shri Anurag Naik, MPPMCL
Shri Arvind Banerjee, CSPDCL

Record of Proceedings

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these matters. At the request of the learned counsel, the Commission permitted the Petitioner to place on record the note of arguments.

3. The representative of the Respondents CSPDCL and MPPMCL referred to their replies and made detailed oral submissions in these matters. They also submitted that the replies may be considered while determining the tariff of the generating station.



4. The Commission directed the Petitioner to submit the following additional information, after serving copy to the Respondents, on or before 21.1.2022:

(a) Details of the Ash generation and utilization for the 2014-19 tariff period in the following format:

<i>Sl No.</i>	<i>Opening Level of Ash Dyke</i>	<i>Ash Generated</i>	<i>Ash Utilized</i>

5. The Respondents shall file their replies by 28.1.2022, after serving copies to the Petitioner, who may file its rejoinder, if any, by 3.2.2022.

6. Subject to the above, order in these petitions were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

